(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH <u>ALLAHABAD</u>

This is the 14th day of October, 2019

ORIGINAL APPLICATION NO. 330/00335 of 2014

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)

Vidya Prakash	Applicant.
VERSUS	
Union of India and others	Respondents
Advocates for the Applicant :	Shri Sudeep Dwivedi(absent)
Advocate for the Respondents :	Shri Sanjay Kumar Ray

<u>ORDER</u>

List revised. None present for the applicant. Shri Sanjeev Kumar Pandey proxy counsel for Shri Sanjay Kumar Ray, Advocate for the respondents is present.

2. Record reveals that applicant and his counsel were absent even on several dates. It appears that applicant has lost interest in pursuing the case. Accordingly, Original Application is dismissed in default.

(JUSTICE BHARAT BHUSHAN) MEMBER (J)

Manish/-